

**LOK SABHA
UNSTARRED QUESTION NO. 3180
TO BE ANSWERED ON 4TH AUGUST, 2022**

Adulterated Fuel

3180. SHRI KIRTI VARDHAN SINGH:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of fuel retail outlets sealed in the State of Uttar Pradesh during the last three financial years for selling adulterated fuel to the consumers, company and district-wise;
- (b) whether these outlets have been allotted to the new vendors or are being operated under COCO system and if so, the details thereof;
- (c) whether operating an outlet under COCO system is financially not profitable to the companies in comparison to the vendors operated outlets and if so, the reasons therefor; and
- (d) the number of such outlets under COCO scheme being run in the State of Uttar Pradesh, company and district-wise?

A N S W E R

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

- (a) Public Sector Oil Marketing Companies (OMCs) have informed that there has been no case of termination (sealing) of OMCs Retail Outlets (ROs), owing to established cases of selling adulterated fuel at ROs in the State of Uttar Pradesh during the last three financial years (i.e. 2019-20, 2020-21 and 2021-22).
- (b) Does not arise in view of (a) above.
- (c) OMCs have informed that outlets under COCO system and under Dealer operated systems are provided remuneration/ incentives and dealer commission respectively. The profitability of Company Owned Company Operated (COCO) retail outlets and Dealership retail outlets are not comparable, since their operating modalities, such as Capital expenditure, Working Capital etc. are different.

Permanent COCOs are identified based on various criteria like strategic location, sales potential, investment, ownership of site by corporation etc.
- (d) As on 01.07.2022, OMCs are operating 74 number of permanent COCO Retail Outlets in Uttar Pradesh. The district/ company wise details of permanent COCO Retail Outlets of OMCs in the State of Uttar Pradesh is annexed.

Annexure

Annexure referred to in reply to part (d) of the Lok Sabha unstarred question No. 3180 asked by Shri Kirti Vardhan Singh for answer on 04.08.2022 regarding Adulterated Fuel

S.No.	Name of District (UP State)	Nos. of Permanent COCOs		
		IOCL	BPCL	HPCL
1	Agra	-	1	-
2	Amroha	-	1	-
3	Barabanki	1	-	-
4	Bareilly	1	-	-
5	Chandauli	-	1	-
6	Etawah	1	-	-
7	Faizabad	-	1	-
8	Fatehpur	-	2	-
9	Firozabad	-	-	2
10	Gautam Budh Nagar	5	13	7
11	Ghaziabad	-	2	-
12	Ghazipur	1	-	-
13	Kanpur Dehat	-	1	2
14	Lalitpur	-	1	-
15	Lucknow	8	7	-
16	Mainpuri	1	-	-
17	Mau	1	-	-
18	Mathura	-	1	1
19	Moradabad	-	-	1
20	Prayagraj	-	2	3
21	Sant Kabir Nagar	-	1	-
22	Sitapur	-	-	1
23	Sultanpur	1	-	-
24	Unnao	1	-	-
25	Varanasi	-	2	-
Total		21	36	17
